MINISTRY OF FINANCE (SHRI ANIL Gandhigram in Madurai district in Tamil SHASTRI): (a) Reserve Bank of India Nadu State with the assistance of the (RBI) has reported that women entrepreneurs can approach banks for financial assistance for any viable productive proposal and they are expected to extend credit to them as part of their priority sector lending on concessional terms. However, the present system of data reporting by scheduled commercial banks on advances granted by them to priority sector does not generate the information asked for.

(b) and (c) In terms of the guidelines issued by RBI to all scheduled commercial banks for advances to priority sector, all loan applications upto a limit of Rs. 25,000/- should be disposed of within fortnight and those for over Rs. 25,000/within 8 to 9 weeks.

## पैप्सी कोला दुवारा बाजार में प्रवेश के लिए औगचारिकताओं का परा किया जाना

3442. डा. अबरार अहमद : क्या साद्य प्रसंस्करण उद्योग मंत्री येह बताने की कृपा करोंगे कि पैप्सी कोला द्वारा बाजार मे प्रवंश के लिए सभी औपचारिकताएं परी कर दी गई है ?

बस्त्र मंत्री, साथ में खाध प्रसंस्करण उद्योग मंत्रालय का अतिरिक्त प्रभार (श्री शरद यादव) : मैं पैप्सी फाडस प्राइवेट लिमिटडे को संसाधिक आल्/अन्न से बने आहार, साफ्ट-डि.क कान्संट्रेट और संसाधित फल/सब्जी उत्पाद तैयार करने के लिए कुछ इतों पर एक आशय-पत्र मंजूर किया गया है। सरकार इन शर्तों को परा करने के बारे में समय-समय पर निगरानी रखती है।

## Introduction of Decentralised Spinning Units in Tamil Nadu

3443. SHRI PRAGADA KOTAIAH : Will the Minister of TEXTILES pleased to state :

(a) whether Government propose to more than Rs. 7200/- in other areas is introduce decentralised spinning units eligible for loans under the DRI Scheme.

THE DEPUTY MINISTER IN THE with 24 spindles or more on the lines of Khadi and Village Industries Commission;

> (b) if so, by when such proposal will be implemented; and

> (c) if not, what are the reasons therefor?

> THE MINISTER OF TEXTILES WITH ADDITIONAL CHARGE OF THE MI-NISTRY OF FOOD PROCESSING IN-DUSTRIES (SHRI SHARAD YADAV) : (a) Central Government does not set up spinning units.

(b) and (c) Question does not arise.

## Primary Weavers' Co-operative Eligibility to get Loans from Nationalised Banks . Banks and Commercial

3444. SHRI PRAGADA KOTAIAH: Will the Minister of FINANCE be pleased to state :

(a) whether Primary Weavers' Co-operatives, in the absence of getting credit from the district co-operative central banks in view of their ineligibility to secure refinance from NABARD will be allowed to obtain loans under the differential interest rate scheme from the Nationalised and commercial banks at par with Harijan and Women Cooperative Societies; and

(b) if so, the details in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) and (b) The Differential Rate of Interest (DRI) Scheme had been introduced to cater to the credit requirements of the weakest amongst the weaker sections by assisting in their efforts to improve their economic conditions through small ventures. The commercial banks are required to lend one per cent of their aggregate advance at as at the end of the previous year under the be scheme. A person whose annual income from all sources is not more than Rs. 6400/- per annum in rural areas and not